

the country and may repeat the history as Jaichand had lended India into the hands of Mohammad Gauri. Thus, I request that the Indo-Nepal border may to sealed with full determination. Only then the Terai as well as the entire area could be protected.

As per newspapers reports, eight people were killed earlier. Today, again eight people have been killed. In this way, Indians are being killed continuously. We have to safeguard them. The Government of Uttar Pradesh is doing its level best. The Government of India also has to provide assistance to the State Government for the purpose.

[English]

MR. CHAIRMAN: Shri K.T.Vandayar.

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): If you first take up papers to be laid on the Table, then, at least, one of us can go and work in our respective places. We are here only seven Ministers. (Interruptions) I am only requesting the Chair. Can I not request the Chair? (Interruptions)

SHRI SRIKANTA JENA (Cuttack): They are asking the Chair that they should be allowed to lay the papers first on the Table of the House so that they can go back to their respective places. This is most unfortunate. You should hear at least what the hon. Members are saying here. (Interruptions)

MR. CHAIRMAN: Mr. Jena, any hon. Member has got a right to make any submission to the Chair. I don't think you can object to anybody's making a submission.

(Interruptions)

MR. CHAIRMAN: Mr. Madan Lal Khurana, when the matter has already been raised by Mr. Saifuddin Choudhury, there is no point in raising it again. There are other hon. Members who want to speak.

(Interruptions)

SHRI SRIKANTA JENA: The Government must respond to this. I think it is a very serious matter. You should certainly see that the Government must respond to this. 30 people were killed in Hararyana. (Interruptions)

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD): We have already decided to hold a discussion either on Monday or Tuesday. So, it will be discussed in that. (Interruptions)

SHRI SRIKANTA JENA: About the killings in Haryana, the Government must respond.

MR. CHAIRMAN: I think some hon. Member was on his legs. Mr. K.T. Vandayar.

SHRI K. THULASIAH VANDAYAR (Thanjavur): It has been reported that essential commodities are not available in fair price shops in Delhi causing acute shortage in Delhi. This has created a problem for the poor and the common man. It is reported that the system requires proper monitoring and the Government should immediately take steps to restore normal supply of essential items through the Public Distribution System so that the common man is able to get his requirement in the first week of the month itself.

[Translation]

SHRI TARACHAND KHANDELWAL (Chandni Chowk): MR. Chairman, Sir, my question on this subject has been pending since yesterday for Zero Hour... (Interruptions)...

SHRIMATI GIRIJA DEVI (Maharajan): Mr. Chairman, Sir, through you, I am going to raise a very minor issue. Although, it is not the concern of big people, yet we, the women have to face a lot of difficulty. When we visit the milkbooths of Delhi Milk Scheme in the morning, we return from there without milk. Hence we have to sad our servants here and there to purchase milk and this practice goes on up to seven or eight O'clock. Sometimes,

it takes more time. Sometimes the doors of milk-booth remain closed and sometimes, after half-an-hour stay in queue it is told that milk is out of clock. It has appeared in the newspapers time and again.

Through you, I want to say that milk is an essential commodity for every family. Though, it seems to be a petty issue, yet more or less milk is required in every family. There is no adequate supply of milk in Delhi. What to talk of other places, even in South Avenue where I reside, there is a lot of problem in getting milk. I think that the same situation rather worse than it would be prevailing in other areas also.

**PROF. RASA SINGH RAWAT (Ajmer):**

The same situation is prevailing not only in your area but in my area, i.e. North Avenue also. Milk is not available even there ... (*Interruptions*)...

**SHRIMATI GIRIJA DEVI:** Being a lady M.P., I want to raise the issue regarding my hardships in my house. I have to face a great inconvenience in getting milk. When such a situation is prevailing in my locality, what would be the plight to general public in other areas of Delhi. When there is a great mismanagement in supply of milk in our area, it can be easily imagined the inconvenience being experienced by the general public of Delhi in getting a little milk.

Therefore, through you, I want to make a request that the Government should take an immediate steps in order to streamline the supply system of milk. Proper supply of milk should be made to us.

[*English*]

**SHRI NIRMAL KANTI CHATTERJEE:**

Yesterday the Chair permitted me to make a mention of the deaths in Gwalior factory owned by the topmost industrial house in the country. Today the total of deaths has increased from 12 to 14 and another 22 are critically injured. They are fighting for their lives in the hospital.

Today's Press headline states "Poor Safety Behind Grasim Blast" and another headline says "Grasim Workers Seething With Rage". It is indicative and illustrative of the socio-economic power structure of the country that apart from the *Economic Times* no other newspaper in the country is carrying this news so that the name of the topmost industrial house is not blackened. Not merely the newspapers, yesterday's "Parliament News" the TV broadcast around 10 P.M. referred to all other issues mentioned in the Zero Hour but left out this reference to the blast in the Grasim factory at Gwalior owned by the topmost industrial house of the country.

**SHRI TARIT BARAN TOPDAR (Barackpore):** Because it is against them.

**SHRI NIRMAL KANTI CHATTERJEE:**

What I am afraid of is, that despite the rage generated among the workers, despite the fact that the owners are guilty of negligence, which has led to these deaths, this top industrial house will go unpunished if the Central Government is not able to intervene in the situation. They have too much of clout with different political levels.

Therefore, I want to draw the attention of the House that even our TV Media, official media is influenced to this extent. Even our newspapers are influenced to the extent that they blackout this kind of a news because it refers to the top most industrial house. The Government of India must intervene and conduct a full-scale inquiry... (*Interruptions*)

**SHRI SOMNATH CHATTERJEE**

(Bolpur): In whose favour they will intervene?

**SHRI NIRMAL KANTI CHATTERJEE:**

I want that they should work in favour of the people of the country and not in favour of the top most industrial house.

Sir, the desire of this House is that not only the managers but the owners also should be punished for having taken the lives of 14 people. This is what I want the Government of India to do.